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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/37/2017
NAME OF THE PETITIONER : VIJAYAKUMAR K KHATRI
NAME OF THE RESPONDENT : SAI FORGE PVT LTD & 2 OTHS.
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1.	T. Poornam R. Sahara	Petitioner	
2.	Prigadaeshimi Aksh Keechi for T.K. Bhaskar	Counsel for Respondents	

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted that the proposal made by the Petitioner stands rejected by the Board. The Affidavit has been filed along with the Minutes of the meeting. Counsel for the Petitioner submitted that time be granted for filing Application in connection with the rejection of the proposal. At request, time is enlarged. Put up on **08.11.2017 at 10.30 A.M.**

- Sd -
MEMBER (TECHNICAL)
ghk

- Sd -
MEMBER (JUDICIAL)